

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 128 of 2020

IN THE MATTER OF:

RHI India Pvt. Ltd. & Ors

...Appellants

Versus

Union of India

Ministry of Corporate Affairs

Through the Regional Director,

Western Region

...Respondent

Present:

For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Navpreet Ahluwalia, Mr. Adish Sharma and Mr. Deepak Chawla, Advocates.

For Respondent: Mr. Kamal Kant Jha, Advocate.

ORDER
(Virtual Mode)

24.11.2020 Heard Learned Counsel for the parties at length.

Judgment Reserved.

Parties have already filed written submissions, which are taken on record.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)